

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 23480/2015

SHRUTI ARORA

Petitioner(s)

VERSUS

ANISH ARORA

Respondent(s)

(with appln. (s) for permission to file additional documents and interim relief and office report)

Date : 30/11/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr N Sai Vinod, Adv.
Mr. Nikhil Nayyar, Adv.

For Respondent(s)

Mr Satinder S Gulati, Adv.
Mrs Kamaldeep Gulati, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Vakalatnama for the sole respondent has been filed.
Certain defects are noticed. Be cured within one weeks time.
Counter affidavit be filed within four weeks time.

List again on 5.2.2016.

(RACHNA GUPTA)
Registrar